

last 30 years. The houses and wells have been constructed on that land. When Govt.'s attention was drawn way back in 1992, the Govt. decided that the land in possession prior to 1980-85 will be surveyed and the Adivasis and farmers will be given the ownership right of such land. The Govt. conducted a survey. A committee was constituted for the allotment and some initiatives were taken to benefit the farmers but Govt. are not paying attention to the aforesaid work of allotment due to change of regime. I urge upon the Central Govt. to give ownership right to the farmers and Adivasi who have been in possession of forest land and revenue land for the last 15-20 years on humanitarian grounds.

14.00 hrs.

**(iv) Need to Expedite Construction of a Youth Hostel at Sogul in District Belgaum, Karnataka**

[English]

SHRI SHIVANAND H. KOUJALGI (Belgaum) : The Government of India has called for the tenders for the construction of a Youth Hostel at Sogul, Belgaum District, in Karnataka State.

Though the tenders have been called for long back, the tenders have not yet been accepted and the work has not yet started. Hence, I request the Union Government to complete the formalities for accepting the tender immediately so that work could be started at the earliest.

**(v) Need to Set up a Wolframite Based Industry in the District of Bankura West Bengal**

SHRI SUNIL KHAN (Durgapur) : The Geological Survey of India, in the year 1979 estimated a reserve of 2.44.755 tonnes of ore of WO<sub>3</sub> content varying between 8.05 per cent to 0.63 per cent up to a depth of 30 metres comprising Wolframite bearing quartz veins in Thanpahar, Cheradungri, Purappani and Dhajuri sectors of the Chendapathar area of P.S. Ranibandh, in the district of Bankura in West Bengal.

The Geological investigation and the analytical data of the systematic analysis outcrop samples (both channel and grab samples) and drilled rocks have indicated a significant presence of Tungsten both in the quartz vein and in the associated host rock. It is also interesting to note that besides Tungsten, notable concentration of Copper, Lead, Zinc, Bismuth, Silver etc. is found in the Chendapathar area.

Bankura District is a backward district in West Bengal and Wolframite is a precious mineral which is used in aeroplanes, canons, reflex, filament of bulbs

etc. I urge upon the Union Government to set up a Wolframite based industry in the district of Bankura in West Bengal and restore the honour of common minimum programme of the United Front Government.

**(vi) Need for Construction of a Bridge Along the Existing Footpath Near the Palliady Railway Station on the Thiruvnanthapuram-Kanyakumari Railway Line**

SHRI N. DENNIS (Nagercoil) : Providing a bridge along the existing footpath near the Palliady Railway Station on the Kanyakumari-Trivandrum Railway line or to man the existing level crossing therein is the long standing demand, need and necessity of the place. The people of Palliady and neighbourhood on one side and the people of Muruthoorkurichy and neighbourhood on the other are facing a lot of difficulties and inconvenience as vehicles cannot pass through from one side to the other side through this point. The level crossing is not manned. The footpath is very narrow and vehicles cannot pass through it. The people have represented for long to man the level crossing, but it did not materialise. So, the only alternative is to provide a bridge along the existing footpath.

I urge upon the Government to provide a bridge along the existing footpath near the Palliady Railway Station on the Thiruvnanthapuram-Kanyakumari Railway line at the earliest.

**(vii) Need to Repair the Road from Gulavathi to Ghaziabad**

[Translation]

DR. RAMESH CHAND TOMAR (Hapur) : In my constituency the road from Massori bridge to Gulavathi is in a dilapidated condition. This road was constructed in 1974. Since then no repair work has been undertaken and whole stretch of 20 km is in broken state. There are 50 villages on both sides of this road and lakhs of people are living there. The condition of this road is so dilapidated that buses cannot ply on this road. People are facing lot of inconvenience.

I, therefore, request that this road should be reconstructed and widened.

14.05 hrs.

**INDIAN CONTRACT (AMENDMENT) BILL**

[English]

MR. CHAIRMAN (SHRI BASU DEB ACHARIA) : Now we shall take up the next item. Shri Ramakant D. Khalap to move the motion further to amend the Indian Contract Act, 1872 as passed by Rajya Sabha.